## रेलगाड़ियों में गुण्डागर्दी रोकने की योजना

366. डा॰ भाई महाबीर: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या रेलगाड़ियों में बढ़ रही गुण्डा-गर्दी को रोकने के लिए उनका मंत्रालय किसी योजना पर विचार कर रहा है; सौर यदि हां, तो उस योजना की कप रेखा क्या है; सौर
- (ख) इस योजना के कब तक लागू किये जाने की संभावना है?

### t [SCHEME TO CURB HOOLIGANISM IN TRAINS

366. DR. BHAI MAHAVIR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any scheme to curb the increasing hooliganism in trains is under consideration of his Ministry; if so, what is the outline of that scheme; and
- (b) by when the scheme is likely to be implemented?]

रेल मंत्रालय में उपमंती (श्री मुहम्मेंद शकी कुरेशी): (क) सवारी गाड़ियों में गुंडागर्दी रोकना राज्य सरकार का दायित्व है और वे प्रभावित क्षेत्रों में गाड़ियों पर पुलिस मार्ग रक्षकों की संख्या बढ़ाकर और अक्सर आकस्मिक जांच की व्यवस्था करके इस दिशा में आवश्यक कदम उठाते हैं। रेलें राज्य सरकारों के साथ निरन्तर संपक्षं बनाये रहती हैं और जो भी संभव हो सकता है सहायता प्रदान करती हैं। इस समस्या में निपटने के लिए कोई नयी योजना मंत्रालय के विचाराधीन नहीं है।

(ख) प्रज्न नहीं उठता ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Curbing of hooliganism in passenger trains is the responsibility of State Governments and they take necessary steps in this direction by augmenting police escorts on trains in badly affected areas and arranging surprise checks off and on. The Railways maintain constant liaison with the State Governments and give such help as is possible. No new scheme, as such, for dealing with this problem is under consideration of the Ministry of Railways.

(b) The question does not arise.]

#### HIGH PRICES OF INDIGENOUS DRUGS

367. SHRI S.B. BOBDEY, SHRI JOSEPH: SHRIMATI Ν SATYAVATI SHRI DANG: V R PARASHAR. SHRI AG. KULKARNI: SHRI KALYAN ROY: SHRI BALACHANDRA MENON:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government's attention has been drawn to a study made by a Professor at Jawaharlal Nehru University regarding high prices of indigenous drugs; and
- (b) if so, whether Government propose to review the policy on drug pricing in the light thereof in order to sub-serve the consumer's interest?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALB1R SINGH):
(a) and (b): Yes; Sir. The Bureau of Industrial Costs and Prices have also submitted a report covering the following:

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- (i) Cost structure of 24 bulk drugs;
- (ii) the norms for conversion costs and packaging; and
- (iii) any other item germane to the study of the above matter.

The study made by the Professor at JawaharJal Nehru University will also be kept in view in taking decisions on the recommendations made in the Bureau's report.

## VISIT OF JAPANESE OIL EXPLORATION SHIP

- 368. SHRI N. G. GORAY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether any oil exploration ship from Japan had been invited into Indian waters;
- (b) when it is likely to commence oil exploration on the Bombay High Structure; and
- (c) the time by when the first drilling operation is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH):
(a) A contract for the construction and supply of a mobile off-shore drilling platform was signed by the Government of India in February, 71 with a Japanese firm, Mitsubishi. The platform has since been constructed and is undergoing sea-trials in Japan to determine fully its fitness, in accordance with the terms of the contract, prior to its delivery by the Mitsubishi to the ONGC.

(b) and (c) This would depend on the successful completion of the sea-trials and the date of delivery of the platform. After the platform is delivered to the ONGC in Japan, it will be brought to India. Drilling in the Bombay High Structure with the help of the platform, is likely to begin soon thereafter.

# COMMITTEE ON CONSUMPTION OF PETROLEUM PRODUCTS

- 369. SHRI BABUBHAI M. CHINAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether Government have appointed a Committee, for suggesting measures to curb the consumption of petroleum products:
- (b) whether ihis Committee has submitted its report; and
- (c) if so, the details of the recommendations made by this Committee and the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b): Yes, Sir.

(c) A summary of the recommendations made by the High Level Committee constituted for suggesting measures to ourb the consumption of petroleum products and the action taken by the Government thereon, has already been given in reply to the unstarred Q. No. 1622 answered in the Rajya Sabha on 18.12.72.

### REPORT OF COMMITTEE ON CAUVERY

- 370. DR. K. NAGAPPA ALVA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether it is a fact that the Fact-Finding Committee on Cauvery River appointed by the Central Government had submitted its report:
  - (b) if so, the details thereof; and
- (c) whether the report is proposed to be laid on the Table of the House; if so, when?